

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 867/97

DATE OF ORDER : 09-02-1999

Between :-

1.S.Prem Raj
2.D.Hanumantha Rao

... Applicants

and

1. The Asst.Commissioner (Hqrs.Admn),
Office of the Chief Commissioner of
Income Tax, Club Hall, IIInd Floor,
Aayakar Bhavan, L.B.Stadium Road,
Basheerbagh, Hyderabad.
2. The District Employment Officer (Labour),
Office of the District Employment Exchange,
Hyderabad.

... Respondents.

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Counsel for the Applicants : Shri K.Venkateswarlu

Counsel for the Respondents : Shri V.Rajeshwar Rao, CGSC
Shri P.Neenu, Smt. P.Smt.

CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC).

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... 2.

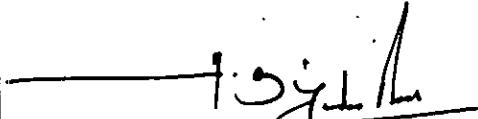
(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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Heard Sri V.Rajeshwar Rao, learned standing Counsel for the Respondents.

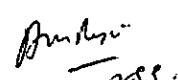
2. Sri V.Rajeshwar Rao, standing Counsel brings to our notice the fact that both the applicants in this O.A. had been interviewed on 13-7-97 as per the decision in OA 867/97 dated 11.7.97 and both of them have been found not ~~come up in the~~ ^{fit} suitable for selection. In the above view of the matter, no cause survives for any further hearing of this O.A. Hence the O.A. is ordered to be closed.

3. The Respondents shall be at liberty to declare the results of the selection. No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(D.H. NASIR)
Vice-Chairman

Dated: 9th February, 1999.
Dictated in Open Court.


D.H. Nasir
10-2-99

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COPY TO:-

1. HDHNC
2. HHRP M(A)
3. HSSJP M(J)
4. D.R.(A)
5. SPARE

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :
VICE CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR :
MEMBER (J)

DATED: 96/99

ORDER/JUDGMENT

M.A./R.A./C.P.NO.

In
O.A. NO. 867/97

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

or closed

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

2 copies

SRR

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण / DESPATCH

17 FEB 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH